

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Misc. Application No. 200/00301/2018**  
**(in O.A.12/2017)**

Jabalpur, this Tuesday, the 18<sup>th</sup> day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Kanchhedi Vishwakarma, S/o Late Shri Mithailal Vishwakarma,  
Aged about 64 years, T.M. (Retired) Resident of Ward No. 11  
Kanchanpur, Barela, Jabalpur (MP)-482010 **-Applicant**  
(By Advocate –**NONE**)

**V e r s u s**

1. Union of India, Bharat Sanchar Nigam Limited,  
Through its General Manager, Telecom District Jabalpur  
Near High Court Jabalpur (MP)-482001

2. The General Manager, Telecom District  
Jabalpur, Near High Court Jabalpur (MP)-482001

3. The Communication Accounts Officer (Pen)  
O/o Controller Communication Accounts,  
Telecom Circle, Bhopla 462027 **- Respondents**  
(By Advocate –**Shri S.P.Singh**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last five consecutive occasions i.e. on 28.03.2018, 05.07.2019, 23.09.2019 & 29.11.2019 including today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Miscellaneous Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

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**(Navin Tandon)**  
**Administrative Member**